

14

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 126/2017 in C.P. No. 58/73(4)/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Neesa Leisure Ltd.
V/s.
Manisha Singh

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK SACHDEVA	A.R.		
2.	ROHIT SACHDEVA	AR	Respondent / Applicant	

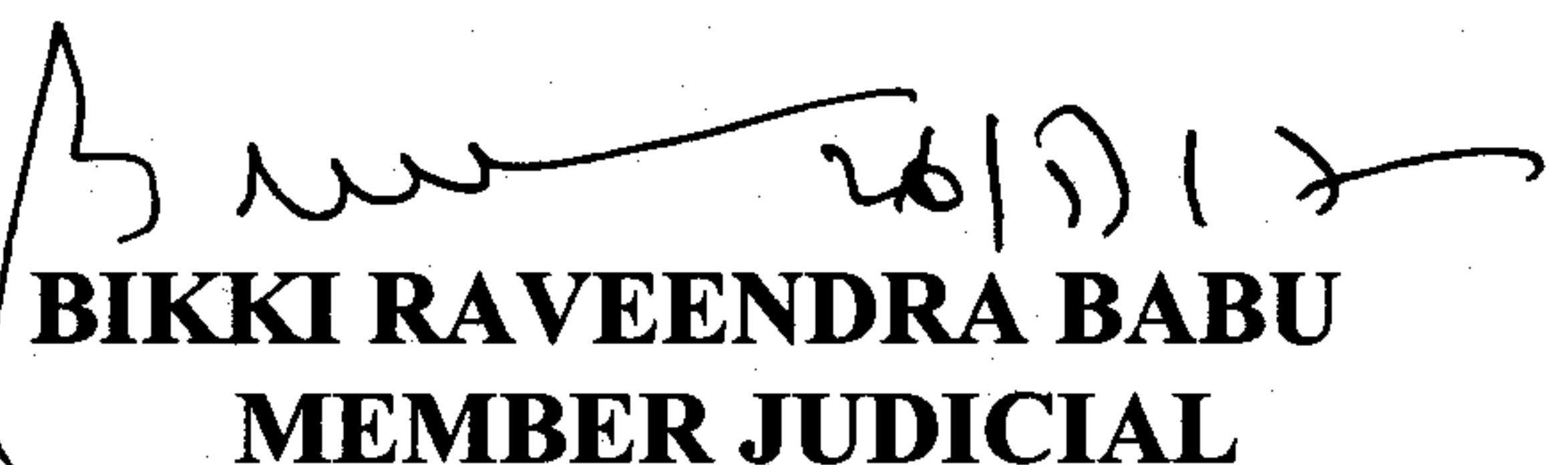
ORDER

Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.